F.No. A-12011/3/2019-HR

Dated the 15th April, 2019.

Vacancy Notification

The Indian Institute of Corporate Affairs (IICA), Manesar has been established as an autonomous institution and has been registered under the Societies Registration Act, 1860 (Act, 21 of 1860) by the Ministry of Corporate Affairs (Government of India). The IICA acts as a think tank and a centre of excellence to support the growth of corporate sector in India through an integrated and multi-disciplinary approach. The Institute, through its various centres, schools and foundations, offers capacity building and advisory solutions to Central/State Governments, Statutory Authorities, Public Sector Undertakings (PSUs) and private corporates.

2. The Investor Education and Protection Fund [IEPF] Authority has recently established a Research Chair called “IEPF Research Chair” at Indian Institute of Corporate Affairs (IICA), Manesar. The terms of this Research Chair are:

   (i) To assess preference and needs of target group supported by research/evidence in order to design, develop and evaluate tailored and adapted dissemination materials and tools;

   (ii) To develop roadmaps and action plan based on clear and explicit references to quantitative evidence, emerging from financial literacy measurements or anchored in investors’ survey data;

   (iii) To design and implement national strategies for financial literacy that is sustainable and better suited to achieving behavioural changes; and

   (iv) To monitor and assess using a variety of quantitative and qualitative data from repeated measurements surveys and use of financial behaviour trackers.

3. In above background, Indian Institute of Corporate Affairs (IICA), Manesar invites applications for filling up of the position of Chair Professor for “IEPF Research Chair” purely on contract basis for a period upto 5 years at a consolidated
remuneration/fee of Rs.2.67 lakh/month. The details like educational qualification, experience, roles and responsibilities etc. for the aforementioned position are provided in Annexure-I attached herewith.

4. All interested candidates, who meets eligibility conditions as laid down in Annexure-I, are requested to send their duly filled and signed applications in the prescribed format at Annexure-II alongwith all supporting documents through e-mail (scanned application with documents)/speed post/ in person to Administrative Officer, Indian Institute of Corporate Affairs, Plot No.6,7 & 8, Sector-5, IMT Manesar, District - Gurugram (Haryana), PIN - 121 052 [E-mail: anil22mail@gmail.com] by 15.05.2019 till 5 P.M. positively. The applications received after the closing date/time shall not be entertained.

5. The canvassing by the candidates in any form shall render him/her liable for disqualification from consideration for the position.

Sd/-

(Anil Kumar)
Administrative Officer
Tele: 91-124- 2640086
### Position – Chair Professor, IEPF Research Chair

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Brief Heading</th>
<th>Details of the requirement / contents for the Brief Heading</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Nomenclature of Position</td>
<td><strong>Chair Professor</strong> [Investor Education and Protection Fund Authority (IEPF) Research Chair]</td>
</tr>
<tr>
<td>2.</td>
<td>No. of position/(s)</td>
<td>01 (One)</td>
</tr>
<tr>
<td>3.</td>
<td>Scale of Pay/Pay Matrix/Consolidated remuneration/fee</td>
<td>Rs.2.67 lakh/Month <em>(Consolidated)</em></td>
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<td>4.</td>
<td>Duration/period of engagement</td>
<td>Initially 03 (Three) years <em>(extendable up to 5 years)</em></td>
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<td>5.</td>
<td>Maximum age limit</td>
<td>70 years</td>
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<tr>
<td>6.</td>
<td>Educational Qualifications &amp; Experience required:</td>
<td></td>
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</table>

(i). Consistently good academic record with at least 60% marks in Master’s degree in a relevant/ allied/concerned discipline or equivalent;
(ii). An eminent scholar with PhD or Fellow of IIMs in the concerned / allied/relevant discipline.
(iii). Actively engaged in research with evidence of published work of high quality with a minimum of 10 publications as peer-review International journals duly cited by other peers and professionals.
(iv). A minimum of 10 years of experience of teaching/industry/research/profession.

OR

In the event the candidate is from Industry and the profession, the following shall constitute as essential:
(a) good academic record with at least 60% marks in Master’s Degree in a relevant/ allied/concerned discipline or equivalent;
(b) An outstanding professional with established reputation in the relevant field, who has made significant contributions to the knowledge and practice in the concerned / allied/relevant discipline, to be substantiated by credentials.
(c) The candidate should have significant professional work experience which can be recognized at national/ International level as equivalent to PhD and 12 years relevant/ allied experience in Industry/ Profession. (Provided that the recognition for significant professional work shall be valid only if the same is recommended unanimously by a 3 Member Committee of Experts appointed by the Chairman, Board of Governors).

| 7     | **Scope of Work of Research Chair** | The main objective of the ‘IEPF Research Chair’ would be to provide well-equipped centres of learning to intellectuals, academicians and students to undertake studies and research with an intention to understand, assess and disseminate ideas and thoughts in the area of Investor Education and Protection. |
Scope of the Research Chair will include-

(a) Conducting Research (doctrinal empirical) Survey etc. on contemporary issues related to investor education and protection like: Evidence basis for targeting efforts and designing approaches

(ii) Evaluation and measurement of investor awareness programs

(iii) Identifying needs and priorities specific to local culture and demographics

(iv) Reasons for large amounts shares being transferred to IEPF

(v) Review of timeframe of 7 years rule

(vi) Simplification of claim settlement process

(vii) Identifying reasons for popularity of investment schemes such as Ponzi schemes, collective investment schemes etc.

(viii) Identifying disaggregated interventions that would improve decision making on investments at family individual level across different social-economic classes

(ix) Conducting longitudinal surveys to get a better grasp of investor’s behavior and attitudes over long term etc.

(b) Review of National Strategy Policy for financial education through extensive research including overall and cross-sectoral vision; realistic, measurable and time bound objectives and definition of relevant policy priorities including target audience,

(c) Developing a model curriculum for financial education in the School curricula in line with global trend of incorporating financial literacy in formal education system,

(d) Publishing research articles in national and international journals,

(e) Developing courses/content etc. for undergraduate and/or post-graduate students in the specialized area based on research output,

(f) Conduct training and capacity building programs under the project,

(g) Identifying and disseminating global best practices in the area,

(h) Publish in the form of books, monographs etc. to meet the existing knowledge gap and the results of studies conducted by the chair,

(i) Sponsor/Organizeworkshops/conferences/se
8. Outline, schedule and final outputs for the tasks:

<table>
<thead>
<tr>
<th>Sr. No</th>
<th>Task</th>
<th>Schedule for completion</th>
<th>Final Output</th>
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</thead>
<tbody>
<tr>
<td>(a)</td>
<td>Conduct research on contemporary issues related to investor education and protection (refer Para 7.2 of the original proposal dt. 06/06/2018 for broad issues to be covered)</td>
<td>Ongoing activity/60 months</td>
<td>Research reports to provide policy and implementation inputs to IEPF Authority</td>
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<td>(b)</td>
<td>Develop and review national strategy for financial education</td>
<td>24 months</td>
<td>National strategy for financial literacy/education</td>
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<td>(c)</td>
<td>Develop model curriculum for financial education in school curricula in line with global trend of incorporating financial literacy in formal education system</td>
<td>24 months</td>
<td>Module/content incorporating text, examples, exercises integrating with subjects like mathematics, economics, business studies etc.</td>
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<td>(d)</td>
<td>Develop knowledge products, books, case studies, research articles</td>
<td>Ongoing activity/60 months</td>
<td>Knowledge products like books etc.</td>
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<td>(e)</td>
<td>Build programmes for investors and resource persons/agencies elected for advocacy</td>
<td>Ongoing activity/60 months</td>
<td>Dissemination of investor education/financial literacy to investors, resource persons/agencies selected by IEPF Authority for advocacy</td>
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<tr>
<td>(f)</td>
<td>Organize workshops, conferences, seminars, summer school etc. on issues related to investor education</td>
<td>Ongoing activity/60 months</td>
<td>Dissemination of investor education/financial literacy</td>
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9. Place of Duty

Indian Institute of Corporate Affairs, IMT Manesar, However, the incumbent may be posted in Delhi – NCR also

10. Reporting Arrangements

Chair Professor shall report to Director General & CEO, IICA
Format of the application for the Posts of IEPF Chair Professor on purely contractual basis at IICA.

1. Name of the candidate:

2. Father’s/ Husband’s name:

3. Date of Birth:

4. A) Educational Qualifications:
   (Mention the degree, University, class/division/marks starting from high school Chronologically)

<table>
<thead>
<tr>
<th>Examination</th>
<th>School/College/Institute</th>
<th>Board/University</th>
<th>Year of Passing</th>
<th>Percentage of Marks/Grades</th>
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B) Professional membership, if any:

5. List of Publication, if any (attach a separate sheet)
   (Publication in newspapers and popular magazines will not be considered)
   - Peer-reviewed international journals
   - Peer-reviewed national journals Chapters in books
   - Books
6. Academic Experience

<table>
<thead>
<tr>
<th>Name of the Institution/organization</th>
<th>Duration From To</th>
<th>Designation</th>
<th>Full time/Part time</th>
</tr>
</thead>
</table>

Total Academic Experience: __Years__ __Months__

7. Industry/Professional experience

<table>
<thead>
<tr>
<th>Name of the Institution /Organization</th>
<th>Duration From to</th>
<th>Designation</th>
<th>Full time/part time</th>
</tr>
</thead>
</table>

Total Industry /Professional experience: __Years__ __Months__

Total (6+7) = ___ Years ___ Months
8. Training, if any received, which is relevant to the post applied for:

<table>
<thead>
<tr>
<th>Name of the relevant Training Programme</th>
<th>Duration From to</th>
<th>Organisation from where received</th>
<th>Nature of Training received</th>
<th>Remarks</th>
</tr>
</thead>
</table>

9. (i) Present post held:
   (ii) Full scale of pay:
   (iii) Present pay:
   (iv) Date from which held:
   (v) Date of retirement under the rules:

10. (i) Present postal address with Pin Code Number:
    (ii) Telephone No. ............... (Off.)
         Residence..................Mobile..................Email..................

11. Any other relevant information

   Signature of the Candidate
   Date:
DECLARATION

I CERTIFY THAT THE FOREGOING INFORMATION IS CORRECT AND COMPLETE TO THE BEST OF MY KNOWLEDGE AND BELIEF AND NOTHING HAS BEEN CONCEALED/DISTORTED. IF AT ANY TIME I AM FOUND TO HAVE CONCEALED/DISTORTED ANY MATERIAL INFORMATION, MY APPOINTMENT SHALL BE LIABLE TO BE SUMMARILY TERMINATED WITHOUT NOTICE/COMPENSATION.

PLACE:                                         DATE:            SIGNATURE OF THE CANDIDATE